

**Solar plants in Uttarakhand**

†426. SHRI MAHENDRA SINGH MAHRA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Ministry has received a proposal for establishment of power plant operated by solar energy in Haridwar district of Uttarakhand;
- (b) if so, by when this proposal is likely to be sanctioned;
- (c) whether Government would also consider the proposals of other districts of the state; and
- (d) if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir. A proposal has been received from the State of Uttarakhand seeking special financial assistance in the form of capital subsidy @ 90% of project cost for the installation of a 5 MW Solar Power Plant over the upper Ganga canal in Haridwar at a total cost of Rs.88 crore.

- (b) At present this Ministry does not have a scheme to support such large projects.
- (c) As mentioned in reply to part (b) above.
- (d) Does not arise.

**Use of solar energy in Government offices/establishments**

†427. SHRI DHIRAJ PRASAD SAHU: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar energy is being used in Government offices/Government establishments by Government; and
- (b) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Solar energy is being used for meeting electricity requirements and hot water needs of a number of State and Central Government buildings. Standalone and Decentralised SPV power plants aggregating to 27.945

†Original notice of the question was received in Hindi.